CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

CONTEMPT PETITION NO.170/00071/2020 IN ORIGINAL APPLICATIONS NO.170/01513-01518/2018

DATED THIS THE 27th DAY OF NOVEMBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J) HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

1. H.R. Shamasundara

S/o Late H.N.Ramakrishnaiah

Aged about: 58 years

Working as Post Master Grade III

Malleshwaram P.O.

Bangalore-560003.

Residing at No.371

Ground Floor

2nd Main, 2nd Stage

BEML Layout

Basaveshwaranagar

Bangalore-560079.

2. Smt.Chandra Prabha

W/o M.P.Muralidhar

Aged about: 57 years

Retired on voluntary retirement

Worked P.A.

Rajajinagar HO

Bangalore-560010.

Residing at No.39

Srinikethan, 1st Main Road

III Block, III Stage

Basaveshwaranagar

Bangalore-560079.

3. Smt.Narasamma @ Sudha Ramesh

W/o M.V.Ramesh

Aged about: 59 years

1518/2018)/CAT/Bangalore Bench

Working as Postal Assistant Shimoga HO-577201. R/at Vamanshree No.400, 1st Stage Konandur Lingappa Road Vinobanagar Shimoga-577204.

- 4. K.S.Krishnamurthy S/o Shanthappa Gowda Aged about: 54 years Working as LSG SPM Mandagadde S.O.-577220 Shimoga District R/at Kaveri Village Kuduvalli Post Tudur-577226.
- 5. R.P. Surendra S/o Late R.Premanathappa Aged about: 54 years Working as Postal Assistant Sagar O-577401 R/at Srinidhi Nilaya Analekoppa Extn. Backside of Patrika Bhavan Sagar-577401.

...Petitioners

(By Advocate Shri P.Kamalesan)

Vs.

- Sri P.K.Bisoi
 Secretary
 Department of Posts
 Dak Bhavan
 New Delhi-110001.
- 2. Smt.Sharada Sampath Chief Post Master General Karnataka Circle Bangalore-560001.

CP.No.170/71/2020(OA.No.1513-

- 1518/2018)/CAT/Bangalore Bench
- 3. Sri D.S.V.R.Murthy Post Master General S.K.Region Bangalore-560001.
- 4. Sri Gangappa Superintendent of Post Offices Shivamogga Division Shimoga-577201.
- 5. Sri B.M.Umesh
 Senior Superintendent of
 Post Offices
 Bangalore West Division
 Bangalore-560086.

...Respondents

(By Shri Vishnu Bhat)

ORDER (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

At the very outset, Shri Vishnu Bhat, learned counsel representing the respondents while referring to an order dated 18.11.2020 issued by the respondents, stated that since the order dated 10.12.2019 passed by this Tribunal in OAs.No.1513-1518/2018 has already been complied with, therefore, nothing survives in the present contempt petition. A copy of the order dated 18.11.2020 as produced by Shri Vishnu Bhat during the course of hearing, is ordered to be taken on record.

2. Shri P.Kamalesan, learned counsel representing the petitioners does not dispute the fact with regard to issuance of order dated 18.11.2020 by the respondents. He, however, states that the petitioners herein do not get the

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1518/2018)/CAT/Bangalore Bench

complete benefits in terms of order dated 10.12.2019 passed by this Tribunal in

OAs.No.1513-1518/2018, and, therefore, they may be given liberty to challenge

the order dated 18.11.2020 by way of filing a fresh OA.

3. In view of the above, the Contempt Petition is disposed of having been

rendered infructuous. However, the petitioners shall be at liberty to challenge the

order dated 18.11.2020 by way of filing a fresh OA in case they still remain

dissatisfied with the said order.

4. Rule of the Court is discharged.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA) MEMBER (J)

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